

(Rs. 1,03,703). The total expenditure on settlement operations has been Rupees *twenty* four lakh, fifty nine thousand, one hundred and twenty six (Rs. 24,59,126).

TRANSFER OF GOVERNMENT AND PRIVATE OWNED LANDS TO TENANTS IN HIMACHAL PRADESH

*74. SHRI ANAND CHAND: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the acreage of Government and private owned lands in the Union Territory of Himachal Pradesh the ownership of which has been transferred to the tenants thereof under the provisions of the Himachal Pradesh Abolition of Big Landed Estates and Land Reforms Act, 1953;

tb) the amount of compensation awarded to the landlords in each of the above categories; and

1C) the land acquired by Government under the provisions of Section 27 (1) of the aforesaid Act and the amount of compensation paid to the owners thereof?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) 4152 acres Government owned lands and 2761 acres private owned lands.

(b) Rs. 1,07,200 for Government owned lands and Rs. 1,03,728-95 n.p. for private owned lands.

tc) Nil.

PASSENGER TRAFFIC HANDLED BY INDIAN AIRLINES CORPORATION

*75. SHRIMATI SEETA YUDHVIR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what was the total volume of passenger traffic handled by the Indian Airlines Corporation during the year 1958-59 and what amount of money was earned under this head; end

(b) what percentage of this traffic was on Union and State Governments' account?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHTUD-DLN): (a) The number of passengers carried by the Indian Airlines Corporation on its scheduled services during the year 1958-59 was 640,959 and the revenue derived therefrom was Rs. 71050 lakhs.

(b) The Indian Airlines Corporation do not maintain figures separately of the traffic on Union and-State Governments' account.

SOUTHERN FOOD ZONE

*76. SHRIMATI SEETA YUDHVIR: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether the Union Government have taken a decision to dissolve the Southern Food Zone and allow each State to constitute itself into a separate zone?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): No such decision has been taken.

RICE PROCURED IN ANDHRA PRADESH

*77. SHRIMATI SEETA YUDHVIR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of rice procured by the Union Government in Andhra Pradesh between 1st July, 1958 and 30th June, 1959; and

(b) how this quantity was distributed to the various States?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). The quantity procured during the period and taken delivery of was about 95,000 tons. This rice was sent mostly to the Central reserve depots in Andhra and other parts of the country, for distribution along with other rice kept in these depots. During this period large quantities of rice were distributed to the